

(ii) वह उन क्षेत्र से सम्बन्धित होना चाहिये जिसके लिये उरने डोरमिज हेतु आवेदन भेजा हो।

Review of Cases of Removed Casual Railway Workers for May, 1974 Strike

1236. SHRI INDRAJIT GUPTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether over 5,000 casual Railway workers still remain out of service due to their participation in the strike of May 1974;

(b) whether review of these cases is still continuing or has been closed; and

(c) by when they will be reinstated?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) and (c). While cases of the Casual Labour/Substitutes who are still out of job continue to be reviewed, their re-engagement necessarily depends on the temporary works and their requirement of labour.

निबोला फाटक पर उपरि पुल के निर्माण का प्रस्ताव

1237 श्री गंगा चरण दोग्रिन: क्या रेल मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का मध्य रेलवे में आन्ध्रप्रदेश और बुरहानपुर के बीच निबोला फाटक पर उपरि पुल का निर्माण करने का विचार है?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह): जी नहीं;

मध्य प्रदेश के छत्तीसगढ़ क्षेत्र में रेल लाइनें

1238 श्री गंगा चरण दोग्रिन: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश के छत्तीसगढ़ क्षेत्र में शीघ्र ही एक नई रेल लाइन का निर्माण किया जाएगा; और

(ख) यदि हां, तो कब?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह):

(क) और (ख). दिल्ली-गजहरा से जगदलपुर तक एक बड़ी रेलवे लाइन के निर्माण के लिए अन्तिम स्थान निर्धारण सर्वेक्षण पूरा हो चुका है और रिपोर्टों की जांच की जा रही है। सर्वेक्षण रिपोर्ट से मालूम हुआ है कि 241 किलोमीटर लम्बी इय परियोजना पर 46 करोड़ रुपये की लागत आयेगी और इससे भाव इन्गनों के परिचालन से 7.84 प्रतिशत (ड० सी० ए०) तथा डोजल इन्गनों के परिचालन से 7.97 प्रतिशत (ड० सी० ए०) का प्रतिफल प्राप्त होगा। इय लाइन के निर्माण का फैसला रिपोर्टों की जांच कर लिये जाने के बाद और धन की उपलब्धता का आधा पर किया जायेगा।

Profit earned by F.A.C.T.

1239. SHRI VAYALAR RAVI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Fertilizers and Chemicals Travancore Ltd, Udyogmandal has improved its performance and earned profit during the current year; and

(b) if so, to what extent?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). The overall production performance of the two units of F.A.C.T. improved during the year as indicated below:

	April-Dec. 1975	April-Dec. 1974
(In round figures in tonnes)		

UDYOGAMANDAL:

Ammorium Sulphate	₹88,000	₹64,000
Ammorium Phosphate 16:20	₹50,200	46,300
Ammorium Phosphate 20:20	21,800	₹16,900
Superphosphate	₹11,400	₹17,500
COCHIN:		
Urea	₹1,05,900	₹53,300

Production of Superphosphate had to be limited on account of lack of demand.

Despite the increased production, FACT have incurred losses due to increases in the cost of inputs and reduction in the final selling prices. The exact quantum of losses can be accurately assessed only after the accounts are finalised at the end of the financial year.

Varkala Railway Station, Kerala

1240. SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Varkala Railway Station in Kerala has no amenities for the passengers even today; and

(b) if so, what steps have been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) All the basic amenities, such as waiting hall, benches, proper lighting arrangements, drinking water supply, sanitised latrines, booking office, raised platforms, with well maintained surface, are available at this station. Addi-

tional amenities like upper class waiting room, cover over platform, parcel office, passenger shelter, circulating area etc. are also provided at Varkala Station.

(b) Does not arise.
Companies floated during the last three years

1241. SHRI VAYALAR RAVI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) total number of new companies floated during the last three years; and

(b) how many of them have started functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): (a) and (b). The number of companies limited by shares registered under the Companies Act, 1956 during the last three years i.e., 1972-73, 1973-74 and 1974-75 is given as under:—

Year	No. of companies registered.
1972-73	2860
1973-74	3777
1974-75	3699

All but three of these companies which ceased functioning during the said period, were at work at the close of the period i.e., as on 31-3-1975.

Development of Andhra Pradesh in the field of Chemical Industries

1242. SHRI Y. ESWARA REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state how many new chemical industries have been allotted for Andhra Pradesh during the current plan period?